

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(33)

CP 140/2002
in
OA 2458/1999

New Delhi, this the 9th day of May, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Ram Lal Mehta
S/o Shri K.R.Mehta
Retired Head T.T.E.
Northern Railway
Delhi.
R/o House No.34/20
Railway Colony
Kishanganj, Delhi.

...Petitioner

(By Advocate Shri S.K.Sawhney)

V E R S U S

1. Shri A.P.Mishra
Divisional Railway Manager,
Northern Railway.
New Delhi.

2. Shri S.P.Mahi
Divisional Supdtg. Engineer (Estate)
Northern Railway
DRM Office, New Delhi.

...Respondents

(By Advocate Shri R.L.Dhawan)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan,

Learned counsel for the respondents submits
that Tribunal's order which is the subject matter in
CP 140/2002 has been stayed by the Hon'ble Delhi High
Court vide information received by him in the letter
dated 6-5-2002 from the Advocate, copy placed on
record.

2. In the facts and circumstances of the
case, CP 140/2002 is disposed of. Notices to the
alleged contemnors are discharged. File to be
consigned to the Record Room.

(GOVINDAN S.TAMPI)
MEMBER (A)

/vksh/

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)